

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-36-2020**

Vasudev Madkaikar ... Petitioner
Versus
State of Goa & Ors. ... Respondents

Mr. Jayant Karn, Advocate for the Petitioner.

Mr. D. Pangam, Advocate General with Ms. S. Mordekar, Additional Government Advocate for Respondent Nos.1 and 2.

Ms. M. Rao, Advocate for Respondent No.3.

Mr. V. Rodrigues, Advocate for the intervenor.

**Coram:- M. S. SONAK &
SMT. M. S. JAWALKAR, JJ.**

Date:-9th September, 2020

P.C.

The learned counsel for the parties point out that this matter is posted for final disposal at the stage of admission. Today, it will not be possible to take up this matter for final disposal. Accordingly, this matter is now posted on 5th October, 2020.

SMT. M. S. JAWALKAR, J.

M. S. SONAK, J.

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